

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 110 of 2015 &
I.A. Nos. 176 & 177 of 2015**

Dated: 12th August, 2015

In the matter of:-

**Indian Wind Energy Association & Anr. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **4.09.2015.**

COURT MASTER